## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE SOUTH DISTRICT: SAKET COURT COMPLEX NEW DELHI

## **ORDER**

With the approval of the Learned Principal District & Sessions Judge, South District, the following transfer and posting is hereby made with immediate effect:-

S. No	Name of the Official	From	То
1.	Ms. Mukta Mehta Sr. Personal Assistant E.C.: 99911589	the Court of Sh. Narottam	Senior Personal Assistant in the Court of Dr. Hardeep Kaur, Ld. ADJ-04, South District, Saket Courts Complex, New Delhi

Note:-Non-compliance of transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the erring official.

> (Atul Kumar Garg) Officer In-Charge (Admn.I) PO-MACT, South District, Saket Courts Complex New Delhi

9596-9606

No. Admn.I/P&T/SD/Saket/2022/

Dated, New Delhi the 04 65 2022

## Copy forwarded for information and necessary action to:

- The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- 2. PS to Ld. Principal District & Sessions Judge, South District, Saket Courts Complex, New Delhi.
- 3. The Ld. Presiding Officers/ Officers-in-Charge, concerned.
- 4. The Drawing and Disbursing Officer, South District, Saket Courts Complex, New Delhi
- 5. The Officer-In-Charge, Computer Branch, South district, Saket Courts Complex, New Delhi 6. The A.O. (Judicial), Administration, (HQs), Tis Hazari Courts, Delhi.
- Website Committee, HQs, Tis Hazari Courts, Delhi
  - 8. The PRO, South District, Saket Courts Complex, New Delhi.
  - 9. ACR Cell (HQs), Tis Hazari Courts, Delhi
  - 10. Official(s) concerned.
  - 11. Dealing official, LAYERS seat for uploading on LAYERS.
  - 12. Guard File.

(Branch Incharge)

Administration Branch-I

South District, Saket Courts Complex

New Delhi